NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CP/239/2017 PETITION NUMBER

: KARTHIK GRANITES PVT LTD NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S) : ROC, CHENNAI

UNDER SECTION : 252

SIGNATURE S.No. NAME (IN CAPITAL) DESIGNATION

REPRESENTATION BY WHOM

for Petitioner
for Responder

Mhy

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to file report. Time is enlarged at request. Put up on 12.02.2018.

- sel = (S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)